हैं। क्या में जान सकता ह் कि अमी ःी बही स्वितित है या उत्तर पद्देश की सरका अव रजामन्द हो गई है ?

औी द्वापी: य्व वी० सरकार का विधार है कि रिदांठ हैंम क्रा होने बाला है अर उसमें से उसको विबली मिल जाएगी।

जी बासलीखल : क्या में जान सकता हूं कि गंग्रात पारृ लाउस बर्क करने लग गया है, उगर नहीं तो यह कब चालू हो जाएगा?

थी द्वापी : अमी तो रुरू नहीं हुआ है । २ जनबती को इसका उद्घारन होने बाला है ।

## Sample Survey of Listening

${ }^{*}$ 1311. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to starred question No. 1157 on the 21st September, 1954 and state:
(a) whether the reports of the Sample Survey of Listening conducted by the Listener Research Units of the All India Radio have been prepared;
(b) whether any such survey was conducted for the Urban area of Delhi also; and
(c) if so, whether copies thereof would be laid on the Table of the House?

The Minister of Jnformation and Broadcasting (Dr. Keskar): (a) Yes, Sir.
(b) Yes, Sir. The field work has been completed but the tabulation of the data is yet to be done and the report prepared.
(c) Such Sample surveys are experlmental and any report based thereon is a general indication to the Radio authorities for further experiments in programme changes and improvements.

It is for confidential use by AllEndia Radio authorities and it is nit
possible to lay copies of the report on the Table of the Lok Sabha.

Shri D. C. Sharma: May I know if the survey was conducted by any trained personnel, or the personce! were recruited for the time being?
br. Keskar: 1 do not understand what is meant by 'trained' personnel. The supervision of the work was cone by the Listener Research Officer who is dealing with listener research. I cannot say whether the other persons who worked under him had any special training for this purpose.

Shrl D. C. Sharma: May I know if any questionnaire was issued for this purpose and if a copy of that questionnaire can be laid on the Table of the House?

Dr. Keskar: I presume that a questionnaire was issued, but I have not got a copy of it with me now.

Shri D. C. Sharma: May I know if the hon. Minister is in a position to give some indication of the taste of the listeners, as revealed by the survey.

Dr. Keskar: When the final report is submitted and when the station people decide as to what action should be taken on it. then it will be time to say what views were expressed by the listeners in the course of the survey.

## damodar Valley Corporation

*i312. Pandit D. N. Tlwary: Will the Minister of Irrigation and Power be pleased to state:
(a) whether it has been the practice at the D. V. C. not to allot works to the lowest tenderer but to distribute the work amongst several contractors at the rates quoted by the lowest tenderer; and
(b) if so, the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The general practice in the Damodar Valley Corporation has been to allot works to the lowest tenderers subject to the condition that they have the requisite experience and capacity for

